

MAHABIR PRASAD) : (a) No, Sir. The Fourth Central Pay Commission has not recommended free medical facilities to pensioners of Central Government.

(b) and (c). Do not arise.

**Priorities for Indigenous System of Medicines during 8th Plan**

3698. SHRI C. MADHAV REDDI :  
DR. CHANDRA SHEKHAR  
TRIPATHI :  
SHRI H.A. DORA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to accord high priority to the development of Indian System of Medicines in the Eighth Five Year Plan as reported in the Statesman dated 7 July, 1988; and

(b) if so, the strategy proposed to be adopted in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). During the meeting of the Consultative Committee attached to this Ministry held on 6th July, 1988, the Union Minister of Health and Family Welfare had stated that he will try to give more emphasis to the Indian System of Medicines Programme in the Eighth Plan. However, the Schemes/allocations for Eighth Plan are yet to be formulated.

**Steps to Stop Sale of Banned Estrogen and Progesterone**

3699. SHRI C. MADHAV REDDI :  
SHRI MANIK REDDY :  
SHRI PRAKASH CHANDRA :  
SHRI M. RAGHUMA  
REDDY :  
SHRI MOHANBHAI PATEL :  
SHRIMATI GEETA  
MUKHERJEE :  
PROF. RAMKRISHNA MORE :  
SHRI SARFARAZ AHMAD :  
SHRI VILAS MUTTEMWAR :  
SHRIMATI MANORAMA  
SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the Indian Post dated 22 July, 1988 wherein it is stated that despite the ban imposed on 15 June, 1988 by Government on high dose oral formulation of Estrogen and Progesterone, the drug is freely available with chemists in various parts of the country, particularly in Bombay and Pune;

(b) if so, the action Union Government propose to take to stop the sale of the banned drug in the country and to confiscate the stock lying with manufacturers; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) and (c). The manufacturers of these high dose combinations (other than oral contraceptives) have been directed to forthwith stop manufacture and sale of these combinations and also to withdraw the stocks of the said formulations from the market.

State Drugs Control Authorities who are licensing authorities for manufacture and sale of drugs under the Drugs and Cosmetics Act and Rules thereunder have been requested to ask the manufactures to stop manufacture of high dose combinations of Destrogen and Progestins (other than oral contraceptives) and ensure that such combinations are not sold by Chemists and Druggists in their States and to return the stocks with them to the concerned manufacturers. Some consumer organisations, Indian Drugs Manufacturers Association, Organisation of Pharmaceutical Producers of India and Indian Medical Association have been informed of the issue of Notification by the Government to Ban manufacture and sale of combination of Destrogen and Progestins and to give wide publicity of the ban to their members.

A press note regarding ban was published in many leading newspapers and publicity was also given in news bulletins of the All India Radio and Doordarshan.